

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal No(s). 2162/2013

UDHAM SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with office report)

Date : 03/09/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr Tabrez Ahmed, Adv.
Mr. Syed Mehdi Imam, Adv.

For Respondent(s)

Mr Abhishek Kumar Singh, Adv.
Mr. Abhish Kumar, Adv.UPON hearing the counsel the Court made the following
O R D E RService of notice of lodgement of petition of appeal is
complete.

Original records have been received.

No additional documents have been filed nor opted for.

Matter stands complete. Registry to process the matter

for being listed before the Hon'ble Court as per rules.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.09.07
16:36:24 IST
Reason:(RACHNA GUPTA)
Registrar